

DIVISION BENCH

O-102

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/662(KB)2018

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th
JANUARY, 2021, 10:30 A.M

Name of the Company	STATE BANK OF INDIA Vs. M/S SRI BALAJI LOGS PRODUCTS PVT. LTD.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Syed Ehtesham Huda, Advocate] For the R.P.
2. Mr. Anup Singh] R.P.

1. Mr. A. K. Shrivastava, Advocate] For the Suspended Board
2. Mr. Akash Sharma, Advocate]

ORDER

Mr. Syed Ehtesham Huda, Ld. Counsel present on behalf of the R.P.
Mr. Anup Singh, RP present in person. Mr. A.K. Shrivastava along with Mr. Akash Sharma, Ld. Counsel appears for the Suspended Board.

2. List this matter for reporting progress on 07.04.2021. Liberty to mention is granted, in case, the Hon'ble Supreme Court's orders are received earlier.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)